

ITEM NO.102

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 15-06-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MS. JUSTICE HIMA KOHLI  
(VACATION BENCH)

For Appellant(s) Mr. Varinder Kumar Sharma, AOR  
Mr. Keshav Rai, Adv.

For Respondent(s) Mr. Sanjay Kr. Tyagi, Adv.  
Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 16.06.2022.

(MANISH ISSRANI)  
COURT MASTER(SH)

(SAROJ KUMARI GAUR)  
BRANCH OFFICER